**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**33. C.P. 123(MB)/2022**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

**NAME OF THE PARTIES:** **Harbin Electric India Company Private Limited**

**APPEARANCE :**

**FOR THE PETITIONER :** Adv. Atul unekar i/b Poonam Shrivastav

**Section: Sub-Section (1) of Section 66 of the Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **12.10.2022** for hearing.

**Sd/-**
**SHYAM BABU GAUTAM**
**Member (Technical)**

**Sd/-**
**JUSTICE P. N. DESHMUKH**
**Member (Judicial)**

26.09.2022
Sapana